

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/29(KB)2022
IA(COMPANIES.ACT)/103(KB)2024, IA(COMPANIES.ACT)/111(KB)2024,
IA(COMPANIES.ACT)/167(KB)2023, RA/1(KB)2023,
IA(COMPANIES.ACT)/4(KB)2023, IA(COMPANIES.ACT)/75(KB)2023,
IA(COMPANIES.ACT)/20(KB)2022, CONT.A./10(KB)2022,
COMP.APPL/15(KB)2022, IA(COMPANIES.ACT)/2(KB)2023,
IA(COMPANIES.ACT)/144(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Petitioner
Mr. Aditya Garodia, Adv.]
Ms. Rashmi Singhee, Adv.]
Ms. Ujjaini Chatterjee, Adv.]
Mr. Pintu Ghosh, Adv.]
Ms. U. Garodia, Adv.]
Mr. S. Kar, Adv.]

Mr. Sanjay Gupta, PCS] For the Respondent Nos.1 to 8
Mr. Rohit Kumar Keshri, Adv.]
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Authorized Representative for the Respondent Nos.1 to 8 present.
2. **IA(COMPANIES.ACT)/111(KB)2024:**
 - a. Reply affidavit be filed within a period of two weeks.
 - b. List this matter for arguments on **15th July, 2024 at 1 p.m.**
3. **IA(COMPANIES.ACT)/167(KB)2023,** **RA/1(KB)2023,**
IA(COMPANIES.ACT)/4(KB)2023, **IA(COMPANIES.ACT)/75(KB)2023,**
IA(COMPANIES.ACT)/20(KB)2022, **CONT.A./10(KB)2022,**

**COMP.APPL/15(KB)2022, IA(COMPANIES.ACT)/2(KB)2023 and
IA(COMPANIES.ACT)/144(KB)2022:**

- a. List these matters on **15th July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**